

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt ... Applicant/Petitioner
Vs
Fusionnet Web Services Pvt Ltd. ... Respondent

Order under Section 241-242.

Order delivered on 14.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Respondent : Mr. Rajesh Ranjan, Adv.

ORDER

List the matter for further consideration on 09.09.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.07.2021
DPK